

**Export of Rubber to various Countries**

5784. SHRI VAYALAR RAVI :

SHRI K. P. UNNIKRISHNAN :

Will the Minister of COMMERCE be pleased to state :

(a) the total quantity of rubber exported to different countries so far during the last three years ;

(b) how far the export of rubber has helped to stabilise the price level of natural rubber in this country ; and

(c) the salient features of the schemes undertaken to protect and promote the interests of small rubber growers in the country and the nature of assistance Government propose to give to the Rubber Board for this purpose ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE) : (a) Export of Rubber (Natural rubber and similar natural gums, synthetic rubber and reclaimed rubber) during the last 3 years is as follows :

Year	Quantity exported (in Kgs.)
1970-71	2,69,807
1971-72	6,93,980
1972-73	10,81,402
TOTAL	20,45,189

During 1973-74, the State Trading Corporation of India Ltd., which have been asked to export natural rubber to the extent of 5,000 tonnes from their stocks, have exported 1,445 tonnes upto 14th December, 1973.

(b) There has been a substantial improvement in the market price of natural rubber.

(c) To protect and promote the interests of small growers of rubber, the

following schemes are already being operated by the Rubber Board for which necessary funds are provided by Government out of these cess collections :—

- (i) Replanting subsidy schemes for increasing productivity ;
- (ii) Granting loans for expanding the existing holdings to economic units and their maintenance ;
- (iii) Distribution of high-yielding planting materials ;
- (iv) Distribution of fertilisers and fungicides at concessional rates ;
- (v) Granting financial assistance to Co-operative Societies of small growers for improving processing and marketing ; and
- (vi) Free technical advice to growers.

In addition, the Central Government have deployed the State Trading Corporation of India Ltd., into the rubber market from October 1970 to ensure that small growers get the notified price for their produce. To augment the efforts of State Trading Corporation in this direction, the Central Government have also given loan assistance to the Government of Kerala for purchasing rubber from small growers at notified prices.

**Credit given by Nationalised Banks for Self-Employment during 1972-73 and Current Year**

5785. SHRI P. R. SHENOY : Will the Minister of FINANCE be pleased to state :

(a) the total number of persons who received credit facility for self-employment from the 14 nationalised banks during the year 1972-73 and during the current year ; and

(b) the total credit given by each of these banks during the above period ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) and (b). The table below indicates the data in regard to the outstanding advances of each of the fourteen nationalised banks to borrowers in the category of 'professional and self-

employed persons' as at the end of March 1972 and 1973.

Nationalised Banks	March 1972		March 1973*	
	No. of accounts	Amount outstanding (Rs. lakhs)	No. of accounts	Amount outstanding (Rs. lakhs)
1. Allahabad Bank . . . . .	2,154	69.60	2,200	37.04
2. Bank of Baroda	1,433	35.98	5,467	86.98
3. Bank of India . . . . .	2,282	80.99	6,179	138.72
4. Bank of Maharashtra	1,623	84.29	3,483	209.26
5. Canara Bank	4,598	64.30	9,094	121.08
6. Central Bank of India	5,360	142.59	9,808	183.22
7. Dena Bank . . . . .	4,680	66.18	7,313	81.39
8. Indian Bank . . . . .	1,517	70.53	2,028	187.85
9. Indian Overseas Bank	765	17.86	803	52.46
10. Punjab National Bank	1,110	13.35	2,415	24.74
11. Syndicate Bank . . . . .	16,721	229.65	17,772	276.50
12. Union Bank of India	3,572	77.28	10,273	155.63
13. United Bank of India . . . . .	1,804	43.90	2,169	60.59
14. United Commercial Bank . . . . .	2,263	68.40	3,361	75.08
TOTAL . . . . .	49,883	1,064.90	82,365	1,690.54

\*Provisional.

Besides the above, bank advances to other priority sectors such as agriculture, small scale industries, retail trade and small business, road and water transport operators, etc. would also include a number of cases of advances to self-employed persons engaged in these sectors.

#### Fish Export

5786. SHRI P. R. SHENOY : Will the Minister of COMMERCE be pleased to state :

(a) the foreign exchange earnings for fish export during the last three years ; and

(b) the steps taken to increase the export of fish ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE) : (a) The value of exports of fish and fish preparations during 1970-71, 1971-72 and 1972-73 was Rs. 30.53 crores, Rs. 41.39 crores and Rs. 53.79 crores respectively.

(b) (i) The Government approved import of 30 fishing trawlers in 1968-69 and announced a further scheme for import of 50 additional trawlers in June 1973, this is to increase the fish catch for meeting export demand.

(ii) The Marine Products Export Development Authority was established in 1972 to look after various aspects of export development of fish and other marine products. They had sent a delegation to Japan in September 1973